

# **CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f. 16.03.2026**

## **DIVISION BENCHES**

1	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Rajesh Shankar</b>	<b>Monday to Thursday (Whole Day)</b>	<ul style="list-style-type: none"><li>● LPA: [Fresh Filing, Orders, Admission &amp; Hearing]</li><li>● WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing, Orders, Admission &amp; Hearing</li><li>● Cases referred to D.B.</li><li>● Writ petitions challenging Vires &amp; Validity of Acts and Rules</li><li>● All matters relating to Tender (excluding admitted contractual dues), Auction/E-Auction:- Orders, Admission &amp; Hearing</li><li>● Cases related to, Judicial Officers, staff of the High Court and District Judiciary</li><li>● All matters relating to High Court and Dist. Judiciary irrespective of any assignment made prior on 19.01.2026</li><li>● Cont. (Appl.)</li><li>● Arbitration Appeals of value more than Rs. 2 crores</li><li>● Commercial Appellate Division including all matters arising out of Commercial Courts</li><li>● W.P.(PIL): - Fresh filing, Orders, Admission.</li><li>● All matters relating to Mines (including Minor Minerals)</li><li>● All residual and other matters.</li><li>● Tied up and Assigned matters</li></ul>
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Sanjay Prasad</b>	<b>(Monday &amp; Tuesday) (Whole Day) (Wednesday) (1<sup>st</sup> Half) (Thursday &amp; Friday) (Whole Day)</b>	<ul style="list-style-type: none"><li>● F.A.(D.B.) :- Orders, Admission &amp; Hearing</li><li>● CAT matters</li><li>● A.C.(D.B.)</li><li>● D. Ref.:- Orders, Admission &amp; Hearing</li><li>● Cr. Appeal (D.B.): - [upto 2000]:- Hearing.</li><li>● Cr. Appeal (D.B.): - [Year upto 2018]:- Hearing (In Custody)</li><li>● Cr. M.P. (DB)</li></ul>

			<ul style="list-style-type: none"> <li>• Cr. Rev. (DB)</li> <li>• Cont.(Cvl.)(D.B.); Cont.(Cr.)</li> <li>• W.P.(Cr) arising out of preventive detention :- Orders, Admission &amp; Hearing</li> <li>• W.P. (Habeas Corpus)</li> <li>• Writ petitions relating to mercy petitions or applications for commutation: -Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>• Tied up and Assigned matters</li> </ul>
3	<p align="center"><b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Pradeep Kumar Srivastava</b></p>	<p align="center"><b>(Monday to Friday) (First half)</b></p>	<ul style="list-style-type: none"> <li>• Special Bench for monitoring cases involving MP &amp; MLA</li> <li>• Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench: - Orders, Admission &amp; Hearing</li> <li>• Acq. Appeal (DB)</li> <li>• Cr. Appeal (D.B.): - Fresh Filing, Orders, Admission</li> <li>• Cr. Appeal (D.B.): - [Year 2001 to 2004]: - Hearing.</li> <li>• Cr. Appeal (D.B.): - [Year 2019 onwards]: - Hearing (In Custody)</li> <li>• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders &amp; Admission</li> <li>• Tied up and Assigned matters</li> </ul>

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**SINGLE BENCHES**  
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1	<p align="center"><b>Hon'ble The Chief Justice</b></p>	<p align="center"><b>(Friday) (Whole Day)</b></p>	<ul style="list-style-type: none"> <li>• Arbitration Applications filed u/s 11 of Arbitration and Conciliation Act</li> <li>• M.A. (MACT Matters): - Fresh filing, Orders, Admission &amp; Hearing (except those assigned to another Bench)</li> <li>• Tied up &amp; Assigned matters</li> </ul>
2	<p align="center"><b>Hon'ble Mr. Justice Sujit Narayan Prasad</b></p>	<p align="center"><b>(Wednesday) (After the Division Bench)</b></p>	<ul style="list-style-type: none"> <li>• Regular Bail: - Fresh Filing, Orders, Admission</li> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to P.M.L. Act :- Fresh filing, Orders, Admission &amp; Hearing <ul style="list-style-type: none"> <li>• C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission &amp; Hearing.</li> </ul> </li> </ul>

			<ul style="list-style-type: none"> <li>• Tied up &amp;Assigned matters</li> </ul>
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Monday to Friday) (Second half)</b>	<ul style="list-style-type: none"> <li>• Regular Bail: - Fresh Filing, Orders, Admission</li> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to N.I.A. Act. :- Fresh filing, Orders, Admission &amp;Hearing</li> <li>• Criminal Writ: - Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Tied up &amp; Assigned matters</li> </ul>
4	<b>Sri Ananda Sen, J.</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Regular Bail: - Fresh Filing, Orders, Admission</li> <li>• WPS [Year 2021 onwards] :- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Arbitration Applications u/s 9 of Arbitration and Conciliation Act &amp; Arbitration Appeals of value less than Rs. 2 crores.</li> <li>• WPC [year 2023 onwards] (including admitted contractual dues):- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• Tied up &amp; Assigned matters</li> </ul>
5	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Regular Bail: - Fresh Filing, Orders, Admission</li> <li>• Criminal Appeal (S.J)[ Year 2017 to 2021]:- Hearing</li> <li>• A.B.A; B.A; Cr.M.P.; Cr Rev. &amp; Criminal Writ relating to Delhi Police Establishment Act (CBI) and P.C. Act:- Fresh filing, Orders, Admission &amp; Hearing</li> <li>• Tied up &amp; Assigned matters</li> </ul>
6	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>• Regular Bail: - Fresh Filing, Orders, Admission</li> <li>• Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>• C.M.P. under Article 227 of Constitution of India: -Fresh filing, Orders, Admission &amp; Hearing.</li> <li>• Criminal Appeal (S.J): - Fresh Filing, Orders, Admission</li> <li>• Tied up &amp; Assigned matters</li> </ul>

7	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>● Regular Bail: - Fresh Filing, Orders, Admission</li> <li>● Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>● Criminal Appeal (S.J) [Year 2022 onwards]:- Hearing</li> <li>● Tied up &amp; Assigned matters.</li> </ul>
8	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>● Regular Bail: - Fresh Filing, Orders, Admission</li> <li>● First Appeal (year from 2020 onwards) :- Fresh filing, Orders, Admission &amp; Hearing.</li> <li>● WPL: -Fresh Filing, Orders, Admission &amp; Hearing</li> <li>● Criminal Appeal (S.J) [Year up to 2016]: - Hearing</li> <li>● Tied up &amp; Assigned matters</li> </ul>
9	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Friday) (Whole day)</b>	<ul style="list-style-type: none"> <li>● A.B.A.-Fresh filing, Orders &amp; Admission</li> <li>● Second Appeal: - Fresh filing, Orders, Admission &amp; Hearing.</li> <li>● All matters related to Fodder Scam: - Orders, Admission &amp; Hearing.</li> <li>● M.A. (Except MACT Matters): - Fresh filing, Orders, Admission &amp; Hearing.</li> <li>● WPC [year up to 2017] (including admitted contractual dues):- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>● First Appeal (year up to 2019): - Fresh filing, Orders, Admission &amp; Hearing.</li> <li>● Tied up &amp; Assigned matters</li> </ul>
10	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Monday to Friday) (Whole Day)</b>	<ul style="list-style-type: none"> <li>● Regular Bail: - Fresh Filing, Orders, Admission</li> <li>● WPS [Year up to 2020]:- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>● WPC [year 2018 to 2022] (including admitted contractual dues):- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>● Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters: - Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>● Tied up &amp; Assigned matters</li> </ul>

11	Hon'ble Mr. Justice Sanjay Prasad	(Wednesday)  (After Division Bench)	<ul style="list-style-type: none"> <li>● Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission &amp; Hearing.</li> <li>● Tr Petn (CrI); Cr. Ref:- Fresh Filing, Orders, Admission &amp;Hearing</li> <li>●M.A. (MACT Matters up to 2015): - Hearing.</li> <li>● Tied up &amp; Assigned matters</li> </ul>
12	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Friday) (Second half)	<ul style="list-style-type: none"> <li>● Regular Bail: - Fresh Filing, Orders, Admission</li> <li>● Original Criminal Miscellaneous cases (arising out of Company matters):- Fresh Filing, Orders, Admission &amp; Hearing</li> <li>● Criminal Revision: - Fresh filing, Orders, Admission &amp; Hearing.</li> <li>● WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ);</li> <li>● Tied up &amp; Assigned matters</li> </ul>

**NOTE:**

- *ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.*
- *LISTING OF C.M.P / CONT.(C) /C.REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) /C.REVIEW HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED*
- *ALL PART HEARD MATTERS TO STAND RELEASED*
- *ALL MENTIONING SEEKING ADMINISTRATIVE ORDERS FROM THE HON'BLE CHIEF JUSTICE FOR ASSIGNMENT/RECONSTITUTION OF BENCHES, ETC. MUST BE THROUGH P.U.C AND NOT BEFORE D.B.-I*